## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 43 OF 2016**

Dated: 22<sup>nd</sup> March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Tata Power Renewable Energy Ltd. .... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Deepa Chawan

Mr. Abhishek Munot

Mr. Kunal Kaul

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Anchal Arora for R-1

Mr. M.Y. Deshmukh for R-3

Mr. Abhay Kumar for Tata Power

## **ORDER**

We have heard learned counsel for the parties.

List these matter for further hearing on **03.04.2018**.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/tpd